

ADM/294/2020

Office of the  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Dated: 13.08.2020

**NOTIFICATION**

In partial modification of this office Notification No.294/2020 dated 06.08.2020 sitting arrangement on 14.08.2020 made in respect of Sri Gokula K., Prl. Civil Judge & JMFC, Anekal is re-scheduled on the afternoon of 14.08.2020.

  
13/8/2020

**(VENKATESH NAIK T.)**

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

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